States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock.

As per information received from the State, physical infrastructure facilities like roads, water supply, sewerage, stormwater, drain etc. are being provided in slums by the State.

## Slum free Delhi

4446. SHRI BAISHNAB PARIDA: Will the Minister of HOUSING & URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government proposes to make Delhi a slum-free capital;
- (b) if so, the details thereof;
- (c) whether a beginning has already been made in this direction;
- (d) what is the time-frame within which all the slum-dwellers would be covered under this project;
- (e) whether this project is also proposed to be implemented in other metros in the country; and
  - (f) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) In pursuance of the Government's vision of creating a Slum-free India, 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The Phase I of Rajiv Awas Yojana is for a period of two years from the date of approval of the scheme. The Scheme will provide financial assistance to States including Delhi, that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock.

Fifty percent (50%) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for *in-situ* redevelopment - in slums of Delhi would be borne by the Centre, including operation & maintenance of assets created under this scheme.

(c) Under the preparatory phase of RAY, central assistance of Rs. 9.82 crore has been released to Delhi for undertaking preparatory activities including survey of slums and slum households, GIS mapping of the city etc. for preparation of Slum Free City Plan of Action. The Delhi Urban Shelter Improvement Board is the nodal agency for the implementation of the Scheme. As per the report received from the nodal agency, the process for undertaking the Slum Survey has been initiated.

- (d) It is not possible to indicate the time frame within which all the slum dwellers would be covered as the progress of the scheme would depend on the commitment of the State Government of Delhi to mobilize the technical and financial resources.
- (e) and (f) RAY is expected to cover about 250 cities, across the entire country by the end of the 12th Plan (2017). The selection of the cities will be done in consultation with the Centre. The States would be required to include all the mission cities of JNNURM, preferably cities with more than 3 lakh population as per 2001 Census; and other smaller cities, with due consideration to the pace of growth of the city, of slums, predominance of minority population, and areas where property rights are assigned. Under the Slum Free City Planning Scheme *i.e.* the preparatory phase of RAY, an amount of Rs. 99.98 crore has been released to 34 States / UTs for undertaking preparatory activities. The list of 163 cities for which these funds are to be utilized for undertaking preparatory activities is given in Statement.

Statement

List of the cities for which funds will be utilized of undertaking preparatory activities

Sl. No.	Name of State/UT	Amount Released (Rs. in lakhs)/ Number of cities		Cities-Fund released for SFCP
				FY 2009-10
1	2	3		4
1.	Andhra Pradesh	472.72 (10 cities)	1.	Greater Hyderabad Mpl. Corp (GHMC)
		2nd Installment of 969.40 lakhs released in March	2.	Greater Visakhapatnam Mpl. Corp (GVMC)
		2011	3	Vijayawada
			4.	Tirupathi
			5.	Guntur
			6.	Nellore
			7.	Kurnool
			8.	Kadappa
			9.	Warangal
			10.	Nizamabad
			11.	Ramagundam
2.	Assam	76.34 (1 city)	12.	Guwahati
3.	Bihar	191-59 (4 cities)	13.	Patna
			14.	Gaya
			15.	Bhagalpur
			16.	Muzaffarpur

162	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3		4
4.	Chhattisgarh	182.88 (4 cities)	17.	Bhilai Nagar
	-		18.	Raipur
			19.	Bilaspur
			20.	Korba
5.	Gujarat	431.64 (8 cities)	21.	Ahmedabad
			22.	Surat
			23.	Vadodara
			24.	Rajkot
			25.	Jamnagar
			26.	Bhavnagar
			27.	Bharuch
			28.	Porbandar
6.	Haryana	151.3 (3 cities)	29.	Faridabad
			30.	Panipat
			31.	Yamunanagar
7.	Himachal Pradesh	63.84 (1 city)	32.	Shimla
8.	Jharkhand	206.11 (4 cities)	33.	Jamshedpur
			34.	Dhanbad
			35.	Ranchi
			36.	Bokaro Steel City
9.	Karnataka	400.4 (8 cities)	37.	Bangalore
			38.	Mysore
			39.	Hubli Dharwad
			40.	Mangalore
			41.	Belgaum
			42.	Gulbarga
			43.	Davanagere
			44.	Bellary
10.	Kerala	263.31(6 cities)	45.	Kochi
			46.	Thiruvananthapuram
			47.	Kozhikode
			48.	Kannur
			49.	Kollam
			50.	Thrissur
11.	Madhya Pradesh	288.25 (6 cities)	51.	Indore
			52.	Bhopal
			53.	Jabalpur
			54.	Gwalior
			55.	Ujjain
			56.	Sagar

Written Answers to

1	2	3		4
12.	Maharashtra	944.67 (16 cities)	57.	Greater Mumbai
			58.	Pune
			59.	Nagpur
			60.	Nashik
			61.	Aurangabad
			62.	Solapur
			63.	Bhiwandi
			64.	Amravati
			65.	Kolhapur
			66.	Sangli-Miraj Kupwad
			67.	Nanded-Waghala
			68.	Malegaon
			69.	Akola
			70.	Jalgaon
			71.	Ahmadnagar
			72.	Dhule
			73.	Chandrapur
			74.	Latur
3.	Orissa	184.12 (5 cities)	75.	Bhubaneswar
			76.	Puri
			77.	Cuttack
			78.	Raurkela
			79.	Brahmapur
			80.	Sambalpur
4.	Rajasthan	281.15 (6 cities)	81.	Jaipur
			82.	Jodhpur
			83.	Kota
			84.	Bikaner
			85.	Ajmer
			86.	Udaipur
			87.	Bharatpur
			88.	Alwar
5.	Manipur	55.79 (1 city)	89.	Imphal
16.	Tamilnadu	480.14 (9 cities)	90.	Chennai M.Corp
			91.	Coimbatore
			92.	Madurai
			93.	Tiruchirappalli
			94.	Salem
			95.	Tiruppur
			96.	Tiruneiveli
			97.	Erode
			98.	Vellore

164	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3	4
17.	Tripura	54.68 (1 city)	99. Agartala
18.	Uttar Pradesh	733.17 (18 cities)	100. Kanpur
			101. Lucknow
			102. Agra M Corp
			103. Varanasi
			104. Meerut
			105. Allahabad
			106. Ghaziabad
			107. Bareilly
			108. Aligarh
			109. Moradabad
			110. Gorakhpur
			111. Jhansi MB
			112. Saharanpur
			113. Firozabad
			114. Muzaffarnagar
			115. Mathura
			116. ShahJahanpur
			117. Noida
19.	Uttaranchal	114.63 (3 cities)	118. Dehradun
	5 <b>1002 1002</b>	22 11-2 (2 22122)	119. Nainital
			120. Haridwar
20.	West Bengal	423.27 (4 cities)	121. Kolkata U.A.
			122. Asansol U.A.
			123. Siliguri
			124. Jalpaiguri
			FY 2010-11
21.	Arunachal Pradesh	111.29 (2 cities)	125. Naharlagun
		(=)	126. Itanagar
22.	Andaman and Nicobar (UT)	76.18 (1 city)	127. Portblair
23.	Daman and Diu	58.06 (2 city)	128. Daman
23.	Daman and Dia	30.00 (2 city)	129. Diu
24.	Dadra and Nagar	43.45 (2 city)	130. Silvassa
	Haveli (UT)		131. Amli
25.	Delhi	981.96 (DMC)	132. Municipal Corporation of Delhi Area
26.	Goa	111.70 (3 cities)	133. Mormugao
		/	134. Panaji
			135. Margao

1	2	3	4
27.	Jammu and Kashmir	236.80 (6 cities)	136. Jammu
			137. Srinagar
			138. Anathanag
			139. Udhampur
			140. Barahmulla
			141. Kathua
28.	Lakshadweep (UT)	15.00 (3 cities)	142. Amini
			143. Kavaratti
			144. Minicoy
29.	Meghalaya	95.63 (1 city)	145. Shilong
30.	Mizoram	467.07 (8 cities)	146. Aizwal
			147. Champhai
			148. Kolasib
			149- Laungltai
			150. Lunglei
			151. Mamit
			152. Saiha
			153. Serchhip
31.	Nagaland	108.03 (2 cities)	154. Kohima
			155. Dimapur
32.	Puducherry	79.01 (2 cities)	156. Pondicherry
			157. Ozhukari
33.	Sikkim	62.39 (1 city)	158. Gangtok
34.	Punjab	583.34 (5 cities)	159. Ludhiana
			160. Amritsar
			161. Jalandhar
			162. Patiala
			163. Bhatinda

## Employment guarantee scheme for urban areas

4447. DR. GYAN PRAKASH PILANIA: Will the MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government is considering the suggestions of 43rd session of Indian Labour Conference to extend employment Guarantee Scheme to urban areas;
  - (b) if not, the reasons therefor;
  - (c) the State-wise number of persons living below poverty line in urban areas;
  - (d) the steps taken to provide employment to them;
- (e) the State-wise details of the steps taken and funds allocated for the same during the past three years; and